

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4721

ANSWERED ON:08.12.2010

THEFT OF COAL

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Will the Minister of COAL be pleased to state:

- (a) whether there has been large scale theft and black-marketing of coal in various coalfields of the country;
- (b) if so, the details thereof, coal-mine-wise;
- (c) whether the Government has investigated the matter of these thefts and black-marketing;
- (d) if so, the outcome thereof alongwith the number of persons/ officials held guilty during each of the last three years and the current year and the action taken against them; and
- (e) the steps taken/proposed to be taken by the Government to check the theft black-marketing of coal?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE(IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Theft of coal is carried out stealthily and clandestinely. As such, it is not possible to specify the exact quantum of coal stolen and losses incurred on account of theft / pilferage of coal.

However, as per raids conducted by security personnel as well as joint raids with the law and order authorities of the concerned State Government, the quantity of coal recovered and its approximate value during 2007-08, 2008-09, 2009-10 and 2010-11(upto Aug'10)(Prov) are as under:

Co. 2007-08 2008-09 2009-10 2010-11(upto
Aug'10) (Prov)

Qty. reco- vered (te)	App. Value (Rs. Lakh)	Qty. reco vered (te)	App. Value (Rs. Lakh)	Qty. reco vered (te)	App. Value (Rs. Lakh)	Qty. reco vered (te)	App. Value (Rs. Lakh)
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ECL 13117.00 131.170 9152.00 91.520 4137.00 48.460 778.00 15.560

BCCL 11071.52 186.896 9714.54 189.659 7662.00 163.699 3944.71 85.558

CCL 1803.07 23.095 2524.00 27.595 393.75 4.424 143.00 1.805

NCL 0.00 0.000 0.00 0.000 3.00 0.060 0.00 0.00

WCL 250.01 4.078 353.15 5.988 275.48 4.654 57.58 0.977

SECL 1910.57 32.030 843.98 15.043 378.67 5.601 3.00 0.063

MCL 343.55 2.761 607.10 4.420 1562.70 12.571 4.20 0.042

NEC 0.00 0.000 2.80 0.080 15.00 0.330 0.20 0.007

Coal 28495.72 380.03 23197.57 334.306 14427.60 239.799 4930.69 104.012

India

(c) & (d): As per raids conducted by security personnel as well as joint raids with the law and order authorities of the concerned State Government, the FIR lodged and arrests made in case of theft/pilferage of coal during 2007-08, 2008-09, 2009-10 and 2010-11 (upto Aug'10) (provisional) are given below :

Company 2007-08 2008-09 2009-10 2010-11 (upto
Aug'10) (Prov)

FIR Arrests FIR Arrests FIR Arrests FIR Arrests
Made Made Made Made

ECL 333 52 210 28 194 96 26 13

BCCL 125 83 71 85 53 52 8 11

CCL 42 1 39 12 19 11 1 2

NCL 0 0 2 2 1 0 0 0

WCL 38 63 41 52 42 51 15 18

SECL 39 44 35 66 20 33 2 4

MCL 8 0 10 1 18 5 0 0

NEC 9 6 20 19 44 18 29 7

Coal 594 249 428 265 391 266 81 55

India

(e): Law & Order is a State subject, hence primarily; it is the responsibility of the State/District administration to take necessary deterrent action to stop/curb theft/pilferage of coal. However, Coal India Ltd. has taken the following steps to check theft/pilferage of coal:

- (i) Check Posts have been established at the vulnerable points.
- (ii) Wall fencing, light arrangements and deployment of armed guards round the clock has been done around the coal dumping yard.
- (iii) Regular patrolling is conducted in and around the mine including over burden dumps.
- (iv) Armed Guards have been deployed at Railway sidings.
- (v) Inter-action and liaison with District officials at regular intervals and holding meeting with Deputy Commissioner every month.
- (vi) Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of

authorized officials of CISF to check pilferage.

(vi) Regular FIRs are lodged by the Management of the collieries and CISF with local Thana against the pilferage/theft of coal. A close watch on the activities of criminals is being maintained by CISF.

(vii) Management has been taking action for filling/dozing/sealing/blasting of the old/abandoned exposed coalfaces in phased manner.